

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/46/KOB/2024 in CP(IBC)/56/KOB/2022
SECTION	SEC. 60(5) IBC
NAME OF PARTIES	REGIONAL PROVIDENT FUND COMMISSIONER - II V/S DILEEP K P (RP) IN THE MATTER OF SREE SANKARA COMMUNITY FOR AYURVEDA CONSCIOUSENESS LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEV KUMAR K GOPAL, ASWATHY BABU
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**22 March 2024**

## O R D E R

### IA(IBC)/46/KOB/2024 in CP(IBC)/56/KOB/2022

Learned Counsel, Mr. Sajeev Kumar K Gopal appears on behalf of the Applicant. Learned Authorized Representative CS, Mr. N R Krishnanunni appears on behalf of the RP.

Both parties submit that pleadings are complete in the matter and the matter is ripe for hearing, hence requested to fix the matter for hearing. Accordingly, list this matter for final hearing on **17.04.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**